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ITEM NO.30

COURT NO.1

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No.29329/2021

SEEMA GIRIJA LAL & ANR.

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA & ORS.

(With IA No.204291/2022 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS and IA No.727/2023 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 24-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

| For Petitioner(s) | Mr. K. Parameshwar, Adv. Mr. Akshay Sahay, Adv. Mr. A. Karthik, AOR Ms. Smrithi Suresh, Adv. Ms. Sreepriya K, Adv. Mr. Arsh Khan, Adv. |
|-------------------|---|
| For Respondent(s) | Ms. Madhavi Divan, ASG Mr. Vikramjit Banerjee, ASG Mr. Amrish Kumar, AOR Mr. Nachiketa Joshi, Adv. Mrs. Swarupama Chaturvedi, Adv. Mrs. Ruchi Kohli, Adv. Mr. Jitendra Kumar Tripathi, Adv. |

UPON hearing the counsel the Court made the following O R D E R

- 1 The affidavit filed by the Union of India indicates that the following States/Union Territories have not formulated rules under Section 101 of the Rights of Persons with Disabilities Act 2016, namely:
 - 1 Andhra Pradesh;
 - 2 Chattisgarh;
 - 3 Maharashtra; and
 - 4 Union Territory of Ladakh
- 2 The affidavit also indicates that the following States/Union Territories have not constituted District Level Committees under Section 72 of the Act:
 - 1 Andhra Pradesh;
 - 2 Kerala;
 - 3 Union Territory of Chandigarh;
 - 4 Union Territory of Dadar and Nagar Haveli and Daman & Diu;
 - 5 Union Territory of Ladakh; and
 - 6 Union Territory of Lakshadweep
- 3 Notice shall issue to the above States/Union Territories. Liberty to serve the respective Standing Counsel.
- 4 Ms Madhavi Divan, Additional Solicitor General states that after the counter affidavit was filed, more information has come within the possession of the

Union Ministry and, hence she would like to place a comprehensive affidavit on the record. Permission to do so is granted within a period of two weeks.

5 List the Petition on 12 May 2023.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar